CENTRAI ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH



O.A. 533 of 1994

New Delhi this the 11th day of November, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman Mr. B.N. Dhoundiyal, Member

Shri Hukam Chand Garg R/o 2800 A Gali No.207 Onkar Nagar 'A', Tri Nagar, Delhi-110035.

....Applicant

By Advocate Shri Sant Ial

Versus

- 1. The Union of India through the Secretary, Min. of Communication, Department of Posts, Dak Bhawan, New Delhi-110001.
- 2. The Director Postal Services (R), 0/0 The Chief Postmaster General, Delhi Circle, Meghdoot Bhawan, New Delhi.
- The Senior Manager, 3. Mail Motor Service, Naraina Industrial Estate, New Delhi-110028.
- Shri S.R. Sangwa (Ex.Sr.Manager, MMS) Senior Works Manager, Government of India Mint., Noida District, Ghaziabad-U.P. ... Respondents

None for the respodents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

The learned counsel for the applicant, Shri Sant Ial states that in view of the fact that the applicant has already been granted the for relief as prayed /by the department concerned, this application may be dismissed as not pressed. Accordingly, it is dismissed.

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(S.K. DHAON) VICE CHAIRMAN

MEMBER (A)